

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 109

IA(I.B.C)/1271(CH)2024

And

CP (IB) No. 244/Chd/Pb/2021

IN THE MATTER OF:

State Bank of India

...

Petitioner

Versus

Sneh Lata Saluja

...

Respondent

Under Section: 95, 60(5), IBC 2016

Order delivered on 18.07.2024

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 06.08.2024.

Sd/-

Court Officer